

THE HIGH COURT OF KERALA

A6-5298/2019

Kochi : 682 031
Date : **26.02.2020**

OFFICIAL MEMORANDUM

Sub:- Filling up of post of Junior Accounts Officer and Upper Division Clerk in Armed Forces Tribunal, Regional Bench, Kochi on deputation basis - Willingness called for - reg.

Ref:- 1. Principal Bench Circulars No. F. No. 2 (92)/2019/AFT/PB/Adm-II dt 09.01.2020 and 29.01.2020 of the Deputy Registrar (A), Armed Forces Tribunal, Principal Bench, New Delhi.



2. Letter No. AFT/RBK/E-09/2017 dt 06.02.2020 of the Registrar, Armed Forces Tribunal, Regional Bench, Kochi.

It has been decided to call for willingness from among the members of the High Court, who have satisfactorily completed their period of probation in the entry category and have completed at least five years in the High Court service, for being considered for the posts of **Junior Accounts Officer and Upper Division Clerk** in Armed Forces Tribunal, Regional Bench, Kochi on deputation basis.

Accordingly, willing and qualified hands in the members of the High Court service may submit their willingness and bio-data on or before **07.03.2020** to the A' Section, High Court. The vacancy circulars read (1) above, prescribing the eligibility conditions along with the format for furnishing bio-data are available in the High Court Website.

Willingness once given shall not be allowed to be withdrawn. Applications filed by qualified hands who have satisfactorily completed their period of probation in the entry category and have completed at least five years in the High Court service alone will be entertained.

(By Order)


C.G. Suresh Kumar
Assistant Registrar


To

The Deputy Registrar, Kerala Judicial Academy, Athani, Ernakulam
The Chief Librarian, High Court.

(p.t.o.)

All Section Heads, High Court

The Section Head, Kerala Judicial Academy, Athani, Ernakulam

(They shall bring the
content of this O.M. to
the notice of the officials
working under them.

The Confidential Assistant to Director, Kerala Judicial Academy, Athani, Ernakulam

The Confidential Assistants to the Registrars and Additional Registrar (General
Administration), High Court.

The IT Section, High Court (for uploading in the Website)

The Administrative Records Section, High Court.

The Notice Board, High Court.

The File.